

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
STARRED QUESTION NO.*158

TO BE ANSWERED ON THE 8th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

FLOOD RELIEF

*158. SHRIMATI KOTHAPALLI GEETHA:
 SHRI CHHEDI PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain parts of the country have been affected by natural calamities including heavy rains and floods in the recent past, if so, the details of loss of lives and damage to property and crops in this regard along with the amount of relief provided by the Government, State-wise;

(b) the details of assistance/compensation for loss of crops sought by the States in this regard and the action taken by the Government thereon;

(c) whether the Government has sanctioned an additional Rs. 1000 crore relief to take up rescue and relief operations in Chennai and Tamil Nadu recently and if so, the details thereof;

(d) the efforts made by the National Disaster Response Force (NDRF) teams for rescue and relief operations along with the number of people rescued, boats mobilised, relief centres opened etc.; and

(e) the status of relief and rehabilitation works in the affected areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*158 FOR 08.03.2016.

(a) & (b): Various parts of the country have been affected by natural calamities including heavy rains and floods in the recent past. The details of the losses due to natural calamities during the year 2015-16 as reported by the State Governments/ Union Territories is at Annexure-I.

The state-wise details of compensation/ assistance, as projected/ sought in their memoranda submitted to this Ministry towards crop loss in the wake of cyclonic storm/ flash flood/ flood/ landslides etc. during 2015-16 is given in Annexure-II.

The primary responsibility for disaster management rests with the States. The concerned State Governments undertake relief operations in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with the GOI approved items & norms of assistance. The Government of India supplements their efforts by providing assistance from the National Disaster Response Fund (NDRF) by following the laid down procedure.

Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not for compensation of loss as suffered/ claimed. The status of the relief and rehabilitation measures taken by the State Government is not maintained Centrally.

The State - wise details of allocation and releases from SDRF and NDRF during the current year is given in Annexure-III.

(c): In order to support the relief measures undertaken for the people of Tamil Nadu, affected in the recent flood in 2015, the Government of India had released an amount of Rs. 1000 crore, 'on account' basis from NDRF to the State Government. An overall amount Rs. 2195.45 Crore has been released to the State to deal with the calamity so far.

(d) & (e): 48 Teams of National Disaster Response Force (NDRF) along with 194 boats and other necessary rescue equipment were deployed in Tamil Nadu during floods of November-December, 2015. During the period

the NDRF Teams rescued 22450 persons, 30 live stock and retrieved 13 dead bodies. NDRF Teams also assisted the State Government in establishment of relief Camps in various localities and organized medical camps to contain epidemics in the flood-hit areas.

The primary responsibility to undertake relief and rehabilitation operations in the wake of natural disasters for the people who are affected by the natural calamities rests with the concerned State Government. The Government of India assists the State Government by way of logistics support for immediate rescue, relief and restoration activities. The Status of the relief and rehabilitation measures taken by the State government is not maintained Centrally.

Statement showing State-wise details of damage due to Cyclonic storm/ flash floods/ floods / landslides/ cloudburst/ earthquake etc. during 2015-16

(Provisional) As on 15.02.2016

S/ No.	State/UT	No. of human lives lost	No. of cattle heads lost	No. of houses damaged	Cropped area affected (lakh hectares)
1	2	3	4	5	6
1	Andhra Pr.	88	3669	32836	2.17
2	Arunachal Pr.	20	1,237	550	0.14
3	Assam	66	2482	61434	2.86
4	Bihar	158	51	130,576	8.08
5	Gujarat	156	19388	62006	2.59
6	Himachal Pr.	133	686	3,406	0.13
7	J & K	21	97	1,989	--
8	Kerala	67	4	6,431	--
9	Maharashtra	2	--	--	--
10	Manipur	26	29	11,849	0.39
11	Meghalaya	5	--	4	--
12	Nagaland	5	--	180	0.04
13	Odisha	5	--	839	--
14	Punjab	11	14	126	--
15	Rajasthan	40	--	17	--
16	Sikkim	1	1	2,012	--
17	Tamil Nadu	470	12030	475762	3.83
18	Tripura	1	--	11,179	--
19	Uttar Pradesh	40	15	14	--
20	Uttarakhand	31	177	410	--
21	West Bengal	193	23,120	8,22,978	13.02
22	Pondicherry	2	1035	4327	--
	Total:-	1541	64035	1628925	33.25

Statement showing State-wise details of compensation/ assistance, as projected/ sought in their memoranda submitted to this Ministry towards crop loss in the wake of Cyclonic storm/ flash floods/ floods / landslides/ cloudburst etc. during 2015-16

(Rs. in crore)

S/ No.	State/UT	Compensation / assistance projected by the State towards crop loss
1	2	3
1	Andhra Pradesh	234.24
2	Assam	284.82
3	Bihar	143.89
4	Gujarat	625.95
5	Himachal Pradesh	120.18
6	Manipur	28.29
7	Nagaland	2.00
8	Tamil Nadu	451.15
9	West Bengal	1441.93

Statement showing State-wise details of compensation/ assistance, as projected/ sought in their memoranda submitted to the Ministry of Agriculture towards crop loss in the wake of hailstorm/ drought during 2015-16

(Rs. in crore)

S/ No.	State/UT	Compensation / assistance projected by the State towards crop loss
1	2	3
1	Andhra Pradesh	
	i) Hailstorm-	300.10
	ii) Drought	394.77
2	Bihar- hailstorm	2040.80
3	Chhattisgarh- drought	1740.85
4	Himachal Pradesh- Hailstorm	142.83
5	Haryana - Hailstorm	1292.20
6	Jharkhand - drought	575.79
7	Karnataka	
	i) Hailstorm -	148.77
	ii) Drought	2278.17
8	Madhya Pradesh - drought	2992.34
9	Maharashtra - drought	3578.43
10	Odisha - drought	945.80
11	Rajasthan -	
	i) Hailstorm	6578.00
	ii) Drought	2602.54
12	Telangana-	
	i) Hailstorm	116.14
	ii) Drought	872.66
13	Uttar Pradesh	
	i) Hailstorm	7538.94
	ii) Drought	1452.17

Statement showing State-wise details of allocation and releases of SDRF
and NDRF during 2015-16

As on 23.02.2016
(Rs. in crore)

Sl. No	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1 st Instalment	2 nd Instalment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	330.00	110.00	440.00	165.00	165.00	215.90
2.	Arunachal Pradesh	46.80	5.20	52.00	23.40	23.40	--
3.	Assam	414.00	46.00	460.00	207.00	207.00	--
4.	Bihar	351.75	117.25	469.00	175.87	175.87	--
5.	Chhattisgarh	180.75	60.25	241.00	90.375	159.35 @	208.92
6.	Goa	3.00	1.00	4.00	1.50	1.50	--
7.	Gujarat	528.75	176.25	705.00	264.375	264.375	--
8.	Haryana	231.00	77.00	308.00	115.50	87.93 @	--
9.	Himachal Pradesh	212.40	23.60	236.00	106.20	106.20	82.215
10.	Jammu & Kashmir	229.50	25.50	255.00	114.50	--	--
11.	Jharkhand	273.00	91.00	364.00	136.50	136.50	--
12.	Karnataka	207.00	69.00	276.00	103.50	103.50	1645.53
13.	Kerala	138.75	46.25	185.00	69.375	--	--
14.	Madhya Pradesh	657.75	219.25	877.00	328.875	328.875	148.18
15.	Maharashtra	1112.25	370.75	1483.00	556.125	556.125	637.18
16.	Manipur	17.10	1.90	19.00	8.55	12.50 @	9.68
17.	Meghalaya	21.60	2.40	24.00	10.80	10.80	--
18.	Mizoram	15.30	1.70	17.00	7.65	7.65	--
19.	Nagaland	9.00	1.00	10.00	4.50	4.50	--
20.	Odisha	560.25	186.75	747.00	280.125	280.125	147.40
21.	Punjab	292.50	97.50	390.00	146.25	--	--
22.	Rajasthan	827.25	275.75	1103.00	413.50	413.75	1378.13
23.	Sikkim	27.90	3.10	31.00	13.95	13.95	--
24.	Tamil Nadu	509.25	169.75	679.00	254.625	388.42 @	1000.00 \$
25.	Telangana	205.50	68.50	274.00	102.75	102.75	140.04
26.	Tripura	27.90	3.10	31.00	13.95	13.95	--
27.	Uttar Pradesh	506.25	168.75	675.00	253.125	253.125	2875.40
28.	Uttarakhand	189.00	21.00	210.00	94.50	158.86 @	--
29.	West Bengal	387.00	129.00	516.00	193.50	193.50	183.89
	Total: -	8512.50	2568.50	11081.00	4255.87	4169.51	8672.47

@ Includes arrears of central share for the previous year i.e. 2014-15.

\$ Released 'on account' basis.
